

persons as came forward to give evidence.

(b) Does not arise.

### नेपाल स्थित भारतीय फौजी मिशन

२५२. श्री नवाब सिंह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपाल स्थित भारतीय फौजी मिशन भारत वापस लौट आया है;

(ख) यदि हां, तो वहां रह कर मिशन ने क्या क्या कार्य किये; और

(ग) इस मिशन में कितने अफसर व कितने अन्य श्रेणियों के लोग थे और उनके पद क्या क्या थे ?

†[INDIAN MILITARY MISSION IN NEPAL

252. SHRI NAWAB SINGH CHAUHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Indian Military Mission stationed in Nepal has returned to India;

(b) if so, the details of the work done by the Mission during its stay there; and

(c) the number of officers and other ranks of the Mission with their ranks?]

प्रतिरक्षा उपमंत्री (श्री के० रघुरमैया) :

(क) १६ जुलाई, १९५८ से इण्डियन मिलिटरी मिशन की जगह इण्डियन मिलिटरी ट्रेनिंग एडवाइज़री ग्रुप ने ले ली है और इसकी संख्या में काफी कमी कर दी गई है ।

(ख) प्रतिनिधि मंडल ने नेपाल सरकार की सेना के पुनर्गठन और प्रशिक्षण के काम में मदद की है ।

(ग) चूंकि इस के विस्तार से बयान करने से एक मित्र पड़ोसी देश की सैनिक स्थिति पर असर पड़ता है, इसे प्रकट करना लोकहित में नहीं होगा ।

†[THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMIAH):

(a) With effect from the 16th July, 1958, the Indian Military Mission has been replaced by the Indian Military Training Advisory Group, with considerable reduction in strength.

(b) The Mission assisted the Government of Nepal in re-organising and training the Nepalese Army.

(c) Since these details have a bearing on the military position of a friendly neighbouring country, it would not be in the public interest to disclose them.]

PRIVATE HOLDINGS OF GOLD FOR FINANCING FIVE YEAR PLANS

253. SHRI MAHESWAR NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is a proposal under Government's consideration to draw upon the private holdings of gold to supplement the resources required for financing the Five Year Plans; and if so, what are the salient features of the proposal; and

(b) whether it is a fact that Government are contemplating to introduce prohibition of private trade in gold and establishment of a Government monopoly in the purchase and sale of bullion in the internal market?

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI): (a) and (b). The whole matter is under consideration.

REALISATION OF WEALTH-TAX AND EXPENDITURE-TAX

254. DR. P. C. MITRA: Will the Minister of FINANCE be pleased to